

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
Co.Appeal/8(AHM)2024

Proceedings under Section 252 of Co.Act,2013

IN THE MATTER OF:

Devang J Bhansali & Another
(Harshkan Trading Company Private Limited)
V/s
Registrar of Companies,Gujarat

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

List for further consideration on 29.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)